

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 261 OF 2025**

**IN THE MATTER OF:**

**Surendra Mohan Rana**

**....PETITIONER**

**VERSUS**

**Municipal Corporation of Delhi & Ors.**

**....RESPONDENT**

**MEMO OF PARTIES (As per order dated 30.05.2025)**

**Surendra Mohan Rana**

**....PETITIONER**

**VERSUS**

- 1. Municipal Corporation of Delhi**  
Through The Commissioner  
Dr. S.P.M. Civic Centre, Minto Road, SKD Basti,  
Press Enclave, Ajmeri Gate, New Delhi, Delhi, 110002  
Email: [commissioner@mcd.nic.in](mailto:commissioner@mcd.nic.in) **(RESPONDENT NO.1)**
- 2. Delhi Pollution Control Committee**  
Through the Member Secretary  
6th floor, C wing, Delhi Secretariat,  
I P Estate, Delhi-110002  
Email: [msdpcc@nic.in](mailto:msdpcc@nic.in) **(RESPONDENT NO.2)**
- 3. District Magistrate, West Delhi**  
Office of The District Magistrate,  
Nehru Nagar, Shivaji Place, Vishal Enclave,  
Raja Garden, New Delhi 110018  
Email: [dmwestdelhi@nic.in](mailto:dmwestdelhi@nic.in)/[dcwest@nic.in](mailto:dcwest@nic.in) **(RESPONDENT NO.3)**